- (3) Bausi-^25 to 5Q Dine 'MAX-HI expansion.
- (4) Mathurapur—25 to 50 line MAX-IH expansion.
- (5) TELCO—600 to 800 MAX-H expansion.

Low per capita Central investment in Bihar

- 2282. SHRI S. S. AHLUWALIA: Will the PRIME MINISTER be pleased to state:
- (a) what is the per capita invest ment of Central Government in diffe rent States;
- (b) what are the reasons for very low per capita investment in Bihar, in comparison to other States; and
- (c) what action Government pro pose to take to bring Bihar at par with other States?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): (a) The figures of Statewise Central investment are not maintained in the Planning Commission, as Plan investment by the Centre covers a wide range of both infrastructural and social wefare services. However, Planning Commission has worked out, in consultation with the 'Ministries, rough estimates of Statewise expenditure of the Central Plan for the Sixth Five Year Plan (1980-85). A statement giving these figures, together with Statewise Per Capita Central Plan expenditure in the Sixth Five Year Plan is attached. (See below).

(b) It will be noted from this State ment (Annexure) that the share of Bihar in the Central Sixth Plan ex penditure comes to 7. 2 percent. There are only 4 States (Madhya Pradesh, Maharashtra, Andhra Pradesh and Pradesh) above it in this distribution of expenditure. The per capita Central Sixth Plan expenditure, in Bihar was Rs. 595. 5 while there are at least seven States in which

- Bihar, it was still lower than viz. Haryana (Rs. 479. 6). Karnataka (Rs. 538. 9), Kerala (Rs. 527. 9), Meghalaya (Rs. 546. 2), Punjab (Rs. 390. 9), Rajasthan (Rs. 488. 4), and Uttar Pradesh (Rs. 388. 0). Accordingly, ia Bihar ¡Per Capita Es-penditure (Central Plan) cannot be termed as very low. In this connection, it may be mentioned that as Central Plan investment is not planned or accounted for Statewise, this compilation is based or> certain assumptions, as indicated in the 'Foot notes' in the attached statement (Annexure). Further, in view of large number of sources from which the data have been collected, the Statement can at best help in a dimensional appreciation of the Centra) Sixth Plan investment in different States and cannot be used for inter-State comparison due to various limitations.
- (c) The problem of regional imbalances/disparities is sought to be tackled in the Seventh Plan through various measures. At the Central level the following policies and Programmes have been adopted:
  - (i) Transfer of resources from the Central Government to the State Governments for meeting their Plan expenditure according to Revised Gadgil formula under which in the allocation of Central assistance to the States, a weightage of 60 per cent for population and 20 per cent for per capita inr come for States below National average has been assigned.
  - (ii) Devolution on non-Plan resources in accordance with the award of the Eighth Finance Commission which favours the back ward States and seeks to reduce disparity between the States in addition to covering the revenue gap.
  - (iii) Providing Special Central Assistances for the development of backward areas in the States such

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(iv) Providing special incentives in the form of investment subsidy and concessional finance for accelerating the industrial development of the industrially backward regions in the States; and

(v) While making State-wise allocation of resources under the poverty alevation programme, more emphasis is given to the incidence of poverty during the Seventh Plan as compared to that in Sixth Plan. Naturally, the States with higher poverty ratio will get higher allocations of funds for these programmes.

to Questions

## Statement

States/U.T.'s								Central Plan Expendi- ture		Per Capita Expenditure
_								 Amount (Rs. crores)	Percenta	(Rupees)
ı	Andhra Pradesh			٠.				5404 - 57	9.37	1010.2
2	Assam							2190-07	3.80	1100-5
.3	Bihar							4162-40	7.22	595 · 5
4	Gujarat	, ,						3130 · 33	5-43	918-0
5	Haryana							618 63	1.07	479-6
-6	Himachal Prade	sh .						368 · 46	0.64	856-9
7	Jammu & Kash	mir .						501 - 58	0.87	836.0
8	Karnataka .	. ,						1999 · 47	3 · 47	538-9
9	Keraia							1346-22	2.33	527.9
10	Madhya Pradesh	1 .			-		,	4710-56	8.17	902.4
11	Maharashtra			,				4901-16	8 · 50	780-4
12	Manipur							1.25 · 20	0.22	894-3
13	Meghalaya .							71-01	0.12	546-2
14	Nagaland .							87-92	0-15	1099 0
15	Orissa					٠.	٠.	2855-08	4-95	1081-5
16	Punjab							656-67	1.14	390 9
17	Rajasthan .							1675.35	2.91	488 4
18	Sikkim .							34.47	0.06	1149 0
19	Tamil Nadu							3167-09	5.49	654.4
20	Tripura .							135-93	0-23	647.3
21	Uttar Pracesh							4302 20	7-46	388.0
22	West Bengal							3480 04	6-04	637-4
				Total.	Stat	E5		45924.41	79.4	680.0

Written Answers

to Questions,

Note: (i) The unallocated amount (Rs. 10204 crores) includes offshore and other investment of Rs. 5500 crores in the Petroleum Sector.

- (ii) The tct?. 1 Central Plan Expenditure during the Sixth Plan was Rs. 57800 crores. The break-up available in the statement is (including the unallocated portion) for Rs. 57664 crores.
- (iii) As Central Plan investment is not planned or accounted State-wise, some assumptions have been made in attempting such a break-up. While they seem to be best possible assumption to base such an ex5rcise, as, their validity is certainly of a limited nature. Som? examples are given below:
- (a) Railway investments on newlines, guage conversions and electrification have been broken up Statewise based on appro ximate length completed in each state.
- (b) The remaining 80 per cent of Railways Plan has been allocated to different States On the basis of route kilo- meters falling in each State.
  - (c) Expenditure on purchase of air- craft (Civil Aviaton Plan) has been allocated on the basis of the number of landings in each State.
  - (d) Expenditure of Air India on acquisition of aircraft has been allocated to four international air-ports on the basis of traffic handled by these Airports.
  - (e) Regarding Shpping, the State-wise allocations have been done on the basis of traffic earned by the major ports in each of the maritime States.
- (iv) Housing & Urban Development in- eludes provision for six schemes only. For HUDCO the total Plan outlay was Rs. 50 crores. The actual release amount to Rs. 675. 87 crores. This is due to market borrowings of the HUDCO.